

be pleased to state whether it is a fact that Sir Peter Lilley, British Secretary of State for Trade and Industry visited India recently; if so, what are the details of the negotiations, if any, held during his visit?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): Mr. Peter Lilley was in India between 9th and 12th February, 1991 in connection with the IXth Engineering Trade Fair. No negotiations were held during the course of his visit.

### Export of FCV Tobacco

1147. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be pleased to state:

(a) what is the quantum of F.C.V. tobacco exported yearwise and coun-

try-wise during the last three years; and

(b) what steps are being taken by Government to boost its export?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHID): (a) Statement showing quantum of FCV Tobacco exported year-wise and country-wise within the last three years is enclosed.

(b) Tobacco Board has undertaken intensive extension activities for improving productivity and quality of tobacco in order to reduce unit cost of production and thus increasing its price and quality competitiveness in the world market. Introduction of the uniform Replenishment scheme and exchange rate adjustments would also boost tobacco exports.

### Statement

*Quantum of FCV tobacco exported year-wise and country-wise during the last three years*

(Quantity in tons)

Country	1988-89	1989-90	1990-91
	(Qty.)	(Qty.)	(Qty.)
<i>West Europe</i>			
U.K. . . . .	6392	7589	8533
Belgium . . . . .	520	2406	4603
France . . . . .	370	827	907
Finland . . . . .	..	..	10
Federal Republic of Germany . . . . .	845	290	838
Irish Republic . . . . .	351	266	252
Netherlands . . . . .	206	629	995
Greece . . . . .	..	..	95
Italy . . . . .	198	220	38
Portugal . . . . .	79	..	..
<b>Total . . . . .</b>	<b>8961</b>	<b>12227</b>	<b>16072</b>

(Quantity in tons)

Country	1988-89 (Qty.)	1989-90 (Qty.)	1990-91 (Qty.)
<i>Western Europe</i>			
Czechoslovakia . . . . .	870	849	1469
German Democratic Republic . . . . .	1642	2643	..
U.S.S.R. . . . .	12535	10955	19638
Poland . . . . .	..	..	502
<b>TOTAL . . . . .</b>	<b>15047</b>	<b>14447</b>	<b>21609</b>
<i>Middle East</i>			
Peoples' Democratic Republic of Yemen . . . . .	225	420	564
Iraq . . . . .	..	500	..
<b>TOTAL . . . . .</b>	<b>225</b>	<b>920</b>	<b>564</b>
<i>South and South East Asia</i>			
Bangladesh . . . . .	419	406	361
China . . . . .	220	100	640
Malaysia . . . . .	..	..	20
Singapore . . . . .	83	503	741
Nepal . . . . .	4175	3782	4747
Indonesia . . . . .	..	..	67
North-Korea . . . . .	..	34	..
<b>TOTAL . . . . .</b>	<b>4897</b>	<b>4825</b>	<b>6576</b>
<i>Africa</i>			
Egypt . . . . .	..	225	1400
Ivory-coast . . . . .	51	..	..
Libya . . . . .	206	707	200
Tanzania . . . . .	..	..	312
<b>TOTAL . . . . .</b>	<b>257</b>	<b>932</b>	<b>1912</b>

(Quantity in tons)

Country	1988-89	1989-90	1990-91
	(Qty.)	(Qty.)	(Qty.)
<b>Others</b>			
Newzealand . . . . .	58	19	86
USA . . . . .	..	..	198
<b>TOTAL . . . . .</b>	<b>58</b>	<b>19</b>	<b>284</b>
Grand Total FCV Exports . . . . .	29445	35370	47017
Unmanufactured Tobacco . . . . .	39917	58183	70375

(Source : Tobacco Board)

**Export of Sugar**

1148. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be pleased to state the quantum of sugar exported during the current season and at what price?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHID): During the current sugar year i.e. October, '90 to September, '91, upto 15.7.91 a quantity of 1,49,548 MT sugar has been exported at an average price of Rs. 6743.00 approx. per MT.

**Replacing cash compensatory support by R.E.P. Licence**

1149. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal to replace cash compensatory support by R.E.P. licence; and

(b) if so, the details thereof?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b) The Government has suspended the Scheme of Cash Compensatory Support with effect from 3-7-91 in view

of the re-structuring and expansion of the Replenishment Licence Scheme and also the present level of exchange rates.

Under the revised REP Policy, all exports have a uniform REP rate of 30 per cent of the FOB value, in place of rates ranging from 5 to 20 per cent of the FOB value. Special rates for gems and jewellery, certain metal based handicrafts and newspapers/journals/periodicals will, however, continue. Replenishment Licensing Scheme (REP) has now become the principal instrument for export related imports and can be freely traded.

**India's agreement with U.S.A.I.D**

1150. SHRI PASUMPON THA. KIRUTTINAN: Will the Minister of FINANCE be pleased to state:

(a) whether any agreement has been signed recently between the Department of Economic Affairs of the Government of India and the U.S. Agency for International Development;

(b) if so, what are the details thereof; and